

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE No. - 0.8.../2022-2023 (Purchase Cell)

Quotation is invited from the reputed firms/ suppliers for supply of 20 (Twenty) pcs Wooden Bench with back-rest Made of Teak Wood in black polish of size (6 ft x1.5 ft x1.5 ft) (L x W x H) plus 1.5 ft height of back-rest making total height of bench 3 ft for use of the Court.

The firm/ supplier must have the financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within 02 weeks from the date of display of this notice on the website of Patna High Court. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court:- "<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (i) Proof of Registration of firm/supplier as per Government Rules.
- (ii) The firm must have GST and PAN number.
- (iii) The articles supplied should be in good condition.
- (iv) The firm shall enclose photo of the Bench with quotation.
- (v) The firm shall submit an affidavit regarding not having been black listed by any Govt. office.
- (vi) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (vii) No advance payment shall be made.
- (viii) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (ix) The firm shall submit its bill in duplicate at the time of supply of articles.
- (x) Payment will be made in account of the firm after due verification of items supplied.
- (xi) For any type of enquiry concerned may contact on 0612-7158759 during working in office hours. (10 AM to 5 PM).


Officer on Special Duty

Patna High Court, Patna

22.08.22